

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:2229

ANSWERED ON:10.03.2010

KILLING OF MIGRATORY BIRDS

Bapurao Shri Khatgaonkar Patil Bhaskarrao;Gaikwad Shri Eknath Mahadeo;Yaskhi Shri Madhu Goud

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether a large number of migratory birds are being killed and feasted in hotels in the country especially in Tamil Nadu;
- (b) if so, the details thereof, species-wise;
- (c) whether the Government has taken any action against the forest officials and poachers in this regard;
- (d) if so, the details thereof;
- (e) if not, the reasons therefor; and
- (f) the steps taken/proposed to be taken by the Government to save these migratory birds?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS(SHRI JAIRAM RAMESH)

(a) There is no report of large scale killing or feasting of migratory birds in the country including Tamil Nadu.

(b),(c),(d) &(e) Does not arise.

(f) The important steps taken for protecting migratory birds are given below:

- (i) Rare and endangered birds including migratory birds are included in Schedule-I of the Wildlife (Protection) Act, 1972 thereby affording them highest degree of protection.
- (ii) Stringent punishments have been provided for in the Wildlife (Protection) Act, 1972 for violation of provisions of the Act.
- (iii) Important habitats of birds, including migratory birds have been notified as Protected Areas under the Wildlife (Protection) Act , 1972 for better conservation and protection of birds and their habitats.
- (iv) Financial & technical assistance is provided to the State/UT Governments for protection and management of Protected Areas.
- (v) Wildlife Crime Control Bureau has been established for control of illegal trade in wildlife and its parts and products.